

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**36. IA 728/2024 in C.P. (IB)/29(MB)2022**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 30.04.2024**

**NAME OF THE PARTIES:-** **Abhijt S. Gokhale**  
**IN THE MATTER OF**  
**LICHFL Trustee Company Private**  
**Limited**  
**V/s**  
**Sunita Pandurang Shinde**

**Section: Application under any other provisions- IBC U/s 95(5) of  
Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA 728 of 2024:-** Counsel, Nimay Dave a/w Karen Koya appeared for  
the Applicant. List this matter on **25.06.2024**.

**SD/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**SD/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**